

**Central Administrative Tribunal
Madras Bench**

CP 310/00043/2019 in OA 310/01239/2018

Dated Tuesday the 04th day of February Two Thousand Twenty

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member(J)
&
Hon'ble Mr. T. Jacob, Member(A)**

K. Brahadeeswaran
Plot No. 58, Door No. 1947
Subramaniya Nagar Second Street
Machuvadi, Pudukkottai – 622 004.Applicant

By Advocate **M/s. S. Devie**

Vs

1. Mrs. Usha Sharma
The Director General
Archaeological Survey of India
Janpath, New Delhi – 110 011.

2. Dr. A.M. V. Subramaniyam
The Superintending Archaeologist
Archaeological Survey of India
Chennai.

3. Mr. Ashok Kumar Gupta
The Section Officer (Admn-II)
Archaeological Survey of India
No. 24, Tilak Marg, New Delhi.Respondents

By Advocate **Mr. Su. Srinivasan**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed alleging wilful disobedience of the order of this Tribunal dated 08.01.2019 in OA 1239/2018.

2. On perusal of records, it is seen that this Tribunal has passed an order in OA 1239/2018 directing the respondents to place the matter before the relevant committee for an objective assessment of the applicant's claim and a decision thereof.

3. When the matter came up for hearing, learned counsel for the respondents produces a copy of the order in F. No. 14-33/2017-Admn.II dt. 02.12.2019 and submits that the Committee has considered the case of the applicant. Since the applicant has obtained only 42 marks which is less than the last selected candidate who has obtained 62 marks the case of the applicant was not recommended by the Committee for appointment on compassionate ground.

4. Learned counsel for the applicant also agrees with the statement made by the learned counsel for the respondents and submits that the applicant wishes to file fresh OA challenging the order dt. 02.12.2019.

5. In view of the submission made by both sides, Contempt Petition is closed. Notices discharged.

(T. Jacob)
Member (A)

04.02.2020

(P. Madhavan)
Member(J)

AS